

THE HIGH COURT OF ORISSA, CUTTACK

Cuttack dated the 20th October, 2022

The following Officers are transferred and posted as noted against their names.

Sl. No.	Name of the Officer	Post/place of posting on Transfer
1.	Sri Jibanananda Padhy	Senior Civil Judge (LR), Jharsuguda
2.	Sri Himansu Sekhar Singh	C.J.M, Bolangir
3.	Sri Abhijit Kumar Purohit	Registrar, Civil Courts, Bhubaneswar
4.	Ms. Sunanda Sahu	Senior Civil Judge (Commercial Court), Bhubaneswar
5.	Sri Asit Kumar Sahoo	J.M.F.C (Cog.Taking), Talcher
6.	Ms. Monica Acharya	J.M.F.C (City) (Cog.Taking), Balasore
7.	Smt. Pranati Patel	J.M.F.C-I (Cog.Taking), Bhadrak
8.	Ms. Prangya Paramita Mohanty	J.M.F.C-II (Cog.Taking), Bhadrak
9.	Sri Soumya Sankar Mahanta	J.M.F.C-I (Cog.Taking), Cuttack
10.	Ms. Swastika Panda	J.M.F.C-II (Cog.Taking), Cuttack
11.	Sri Tarini Prasad Sahoo	J.M.F.C-III (Cog.Taking), Cuttack
12.	Sri Abinash Nanda	J.M.F.C-IV (Cog.Taking), Cuttack
13.	Ms. Sudha Shree Surjhalia	J.M.F.C (Cog.Taking), Dhenkanal
14.	Ms. Jewel Pattanaik	J.M.F.C (Rural) (Cog.Taking), Berhampur
15.	Ms. Shreemayee Nanda	J.M.F.C (Cog.Taking), Jharsuguda
16.	Sri Amit Kumar Behera	J.M.F.C (Cog.Taking), Kendrapara
17.	Sri Sthitapragnya Biswal	J.M.F.C (Cog.Taking), Keonjhar
18.	Ms. Payal Gupta	J.M.F.C-I (Cog.Taking), Bhubaneswar
19.	Ms. Priyadarshini Kumbhar	J.M.F.C-II (Cog.Taking), Bhubaneswar
20.	Sri Chinmaya Das	J.M.F.C (Cog.Taking), Sundargarh
21.	Ms. Lipsa Rout	J.M.F.C (Cog.Taking), Khurda
22.	Ms. Zarine Khan	J.M.F.C -I (Cog.Taking), Baripada
23.	Sri Tanmay Ranjan Das	J.M.F.C-I (Cog.Taking), Puri
24.	Ms. Shrutakirti Acharya	J.M.F.C-II (Cog.Taking), Puri
25.	Sri Tarun Ku. Sethi	J.M.F.C-I (Cog.Taking), Sambalpur
26.	Sri Manoj Kumar Das Mohapatra	J.M.F.C-II (Cog.Taking), Sambalpur
27.	Sri Suvankar Mohanty	J.M.F.C (LR), Boudh

By Order

sd/-
Registrar (Admn.) I/c.
High Court of Orissa, Cuttack

Copy forwarded to Superintendent, Computer Section for uploading in the Orissa High Court Website.

[Signature]
Special Officer (Admn.) I/c
High Court of Orissa, Cuttack